(b) and (c) The task force headed by Shri Nandan Nilekani, set-up to work out the modalities for the proposed system of direct transfer of subsidy for kerosene, LPG and fertilisers has given its interim report, which is under examination of the Government.

## **Expenditure on Central Government Employees**

- 1000. SHRI SANJAY RAUT: Will the Minister of FINANCE be pleased to state:
- (a) the total number of Central Government Employees in the Central Government offices located in New Delhi as well as in States, State-wise;
- (b) the total expenditure being incurred towards their salaries and allowances before and after Sixth Pay Commission;
- (c) whether retrenchment is being considered by Government for reducing the financial burden on the Government; and
- (d) whether Government is considering for raising the age limit of 60 years for retirement of Government servants to 62?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA):
(a) The total number of Central Government Civilian Employees as on 01.03.2010 was 32.24 lakhs. State-wise/City-wise data is not centrally maintained by this Ministry.

(b) The total expenditure incurred on salaries and allowances of Central Government Civilian Employees before and after Sixth Pay Commission is as follows:—

|                            | During the financial year | Expenditure<br>(in crore) |
|----------------------------|---------------------------|---------------------------|
| Expenditure before 6th CPC | 2007-08                   | Rs. 44361.01              |
|                            | 2008-09                   | Rs. 61362.00              |
| Expenditure after 6th CPC  | 2009 - 10                 | Rs. 78111.20              |
|                            | 2010-11 (R.E.)            | Rs. 94270.50              |

- (c) There is no retrenchment policy under consideration for reducing the financial burden on the Government.
- (d) At present, there is no proposal to increase the age of retirement of Government servants.